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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 807/252/HDB/2018
NAME OF THE COMPANY	Deva Health Pvt Ltd
NAME OF THE PETITIONER(S)	Deva Health Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Sujan Kumar Reddy	Advocate	9160001435	

**ORDER**

Matter is listed today for admission. No representation for Applicant.

Issue notice to RoC (H). Counsel to serve notice on RoC and file proof of service.

List the matter on 10.08.2018

  
**Member (J)**

**Binnu**